

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/10831/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 10th November, 2023.

Sub:- **Casual leave.**

Ref:- Your note dated 30.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District has been granted **casual leave for three days i.e. 01.11.2023 to 03.11.2023**. A senior Judicial Officer available at the station would remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-125/2008(Pt.)/10832-10833/A, dated , 10-11-23

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)